

GOVERNMENT OF INDIA
DEPARTMENT OF ATOMIC ENERGY
RAJYA SABHA
UNSTARRED QUESTION NO. 1764
TO BE ANSWERED ON 22.12.2022

Domestic investment in production of atomic energy

1764 Shri Rajeev Shukla:

Will the PRIME MINISTER be pleased to state:

- (a) whether the domestic investment in production of atomic energy is not sufficient in the country;
- (b) if so, the details thereof;
- (c) whether any plan has been formulated to promote domestic and Foreign Direct Investment in atomic energy sector; and
- (d) if so, the details thereof?

ANSWER

THE MINISTER OF STATE FOR PERSONNEL, PUBLIC GRIEVANCES & PENSIONS AND PRIME MINISTER'S OFFICE (DR.JITENDRA SINGH):

(a)&(b)The Capital investment for the nuclear power projects of NPCIL are funded with a debt to equity ratio of 70:30. The equity part is funded through internal resources of NPCIL and Gross Budgetary Support. BHAVINI is funded through Government Budgetary Support by the Government.

(c)&(d)The present policy (Consolidated Foreign Direct Investment [FDI] Policy of Government) puts atomic energy in the list of prohibited sectors. However, there is no restriction on FDI in the nuclear industry for manufacturing of equipment and providing other supplies for nuclear power plants and related other facilities.
